

145

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/691/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : KAMAL CHAND
NAME OF THE RESPONDENT(S) : AVADH RAIL INFRA LIMITED
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

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| 1. | Aashish Jain Honia For Surena & Surena | Counsel for Petitioner |  |
| 2. | S. Sivalinga Kesavan for prakash kochanery. | Counsel for Respondent |  |

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time for filing counter. Time is enlarged at request. Put up on 04.01.2018.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)